

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:304  
ANSWERED ON:03.12.2003  
FACILITIES TO EMPLOYEES  
RAM PRASAD SINGH

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of employees assigned the job of mail distribution in rural areas in the country and the facilities provided to them along with their pay scale;
- (b) whether these employees are not satisfied with the terms and condition of their service; and
- (c) if so, the steps taken by the Government to redress the complaints received with regard to rural areas and due the problems of the said employees?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SRI P. VISU. THIRUNAVUKKARASAR)

(a) to (c): The mail distribution in rural areas is assigned to following two categories of employees:

- (i) Regular departmental postmen
- (ii) Gramin Dak Sevaks Mail Deliverer

Mainly Gramin Dak Sevak Mail Deliverers who are part time employees effect the delivery of mails in the rural areas. However, in single handed extra departmental post offices the duty of mail delivery is entrusted to Gramin Dak Sevak Sub Postmasters/Branch Postmasters. The Gramin Dak Sevak Mail Deliverers get Time Related Continuity Allowance (TRCA) Rs. 1375-25-2125 (for those with work load upto 3 hours 45 minutes) and Rs. 1740-30-2640 (for those with work load of more than 3 hours 45 minutes upto 5 hours of workload).

Government of India constituted, on the analogy of V Central Pay Commission for regular Govt. employees, a one man committee known as Justice Talwar Committee (JTC) to examine the system of extra departmental agency in the Department of Posts, their conditions of employment, wage structure etc. The recommendations of the JTC were examined in the Department. The staff unions were also consulted on the recommendations. The recommendations of the committee were duly considered by the Government and orders issued on 17.12.98 in full and final settlement of the recommendations of Justice Talwar Committee, extending among others, the following facilities:

(i) Leave: Gramin Dak Sevaks have been granted paid leave at the rate of 10 days for every half year without the facility of carry forward or encashment of the unavailed leave.

(ii) Ex-gratia gratuity: Amount of ex-gratia gratuity has been increased from Rs. 6,000/- to Rs. 18,000/-.

(iii) Office Maintenance Allowance: This allowance has been increased from Rs. 25/- to Rs. 50/- per month.

(iv) Severance Amount on discharge/death/absorption: A lump sum Severance amount of Rs. 30,000/- is paid on discharge of a Gramin Dak Sevak at the age of 65 years or on the death on completion of 20 years of continuous employment. Gramin Dak Sevak who complete 15-20 years of continuous employment on discharge or death get Severance amount of Rs. 20,000/-. On absorption to regular departmental post, the severance amount will be Rs.20,000/- after continuous employment of 15 years.

Complaints received in regard to rural areas and problems of postal employees are looked after by the functionaries at various levels.